Annexure-2

Name of the corporate debtor: ……; Date of commencement of CIRP.....; List of creditors as on: ……

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					